

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA
REGIONAL BENCH – COURT NO.2**

Cus. Appeal No. 75280 of 2019

Arising out of Order-in-Original No. CC(P)/BBSR/CUS/NO-02/COMMISSIONER/2018 dt. 30/08/2018 passed by the Commissioner of Customs (Preventive), Bhubaneswar.

C. C. (Prev.), BBSR

C. R. Building, Rajaswa Vihar,
BBSR-751007

Appellant (s)

VERSUS

M/s. Ravindra Banthia

President, M/s. Frost International Ltd.
402, Kalpana Plaza, 24/147B,
Birhana Road, Kanpur-208001

Respondent (s)

APPEARANCE :

Shri A. K. Biswas, Suptd. (AR) for the Appellant
None for the Respondent

CORAM:

HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)

Date of Hearing : 30th September 2019
Date of Decision : 30th September 2019

PER BENCH :

Appeal is dismissed under National Litigation Policy. For order, see order of date in Cus. Appeal No. 75279 of 2019.

Sd/-

**(P. K. Choudhary)
Member (Judicial)**

Pooja